

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO 276
ANSWERED ON 24.07.2024

SOCIAL UPLIFTMENT UNDER CSR

276 SHRI GOVIND MAKTHAPPA KARJOL:

Will the Minister of MINES be pleased to state:

- (a) whether the companies working under the Ministry of Mines have performed the work for social upliftment under Corporate Social Responsibility (CSR) in Chitradurga Parliamentary Constituency as per the rules prescribed by the Government;
- (b) if so, the details of such work for social upliftment, company and item-wise; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) to (c): There are three Central Public Sector Enterprises (CPSEs) under the Ministry of Mines viz. National Aluminium Company Limited (NALCO) with operational units mostly in Odisha; Hindustan Copper Limited (HCL) with operational units in Gujarat, Rajasthan (Khetri), Jharkhand, Madhya Pradesh and Maharashtra; and Mineral Exploration & Consultancy Limited (MECL) located in Nagpur which undertakes project based exploration of minerals.

No work under Corporate Social Responsibility (CSR) has been undertaken by the PSUs under the Ministry of Mines in Chitradurga constituency. Section 135(5) of Companies Act, 2013 provides that a company shall give preference to the local area and areas around where it operates, for spending the amount earmarked for CSR activities.
